CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the **15th Day** of **July**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

MA No.330/2850/2014

In

Original Application No.330/981/2014

Original Application No.330/981/2014
B.B. Chaudhari Applicant
By Advocate: None
Versus
1. Union of India & Ors.
Respondents
By Advocate: None
<u>ORDER</u>
List revised. None present for rival parties.
2. It appears that applicant has lost interest to pursue the matter.
Accordingly, Delay Condonation Application (M.A. No.330/2850/2014)
is dismissed in default of the applicant and for non prosecution.
Consequently, Original Application stands dismissed as well.
(Justice Bharat Bhushan) Member (J)

<u>Sushil</u>